

**Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench at Ahmedabad**

REGIONAL BENCH-COURT NO. 3

EXCISE Appeal No. 10389 of 2015

(Arising out of OIO-VLD-EXCUS-000-COM-001-14-15 dated 30/10/2014 passed by Commissioner of Central Excise, Customs and Service Tax-Valsad)

Kapil Tiwari

Director Of Krishnanad Textiles Pvt Ltd
Village & Post Kakarkopar.
Vapi Dharampur State Highway
Valsad, Gujarat

.....Appellant

VERSUS

Commissioner of C.E & S.T.-Valsad

Third Floor, Adarashdham Building,
Vapi-Daman Road, Vapi, Gujarat
Gujarat- 396191

.....Respondent

APPEARANCE

None appeared for the Appellant

Shri Sanjay Kumar, Superintendent (AR)for the Respondent

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
HON'BLE MEMBER (TECHNICAL), MR. RAJU**

DATE OF HEARING/ DECISION: 28.03.2024

The appeal is disposed of. For order, see order of date in EXCISE Appeal No. 10387 of 2015.

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

**(RAJU)
MEMBER (TECHNICAL)**